



REVISED LIST OF BUSINESS No.15

MONDAY, 27 JULY 2020
11.30 A.M.

1. **NATIONAL ANTHEM** (to be played).

2. **QUESTIONS**

(a) **STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

(b) **UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

3. **SUSPENSION OF RULES**

SHRI MAUVIN GODINHO, Minister for Legislative Affairs, to move for leave to move the motion under Rule 306 to suspend the Rules of the Rules of Procedure and Conduct of Business of the Goa Legislative Assembly.

“That only the Business as listed in the list of Business be transacted and that all relevant Rules in its application do stand suspended to that extent for the Twelfth Session, 2020.”

4. **OBITUARY REFERENCES**

SPEAKER to make the following Obituary References of the sad demise of the following distinguished luminaries:

(1) **Former Legislators**

(i) Late Shri Jitendra.Raghuraj.Deshprabhu, former Legislator of the Third and Fourth Legislative Assembly of the State of Goa from Pernem Constituency.

(ii) Late Shri Atchut Kashinath Sinai Usgaonkar, former Legislator of the First, Second and Third Legislative Assembly of Goa, Daman and Diu, from Pale



Constituency, former Deputy Speaker of Goa Legislative Assembly of Goa, Daman and Diu and former Minister of Agriculture and Animal Husbandry.

- (iii) Late Shri Dr. Suresh Kuso Amonkar, Ex-Legislator of the Third and Fourth Legislative Assembly of the State of Goa from Pale Constituency and former Health Minister.

(2) Distinguished personalities

- (i) Late Shri Ved.Prakash Marwah, former Governor of Manipur, Mizoram and Jharkhand.
- (ii) Late Shri Lalji Tandon, former Governor of Madhya Pradesh.
- (iii) Late Shri Madhukar Naik, noted educationist and social worker.
- (iv) Late Shri Bejan Daruwalla, a renowned astrologer.

(3) Film/Theatre/Music/Performing Arts maestros

- (i) Late S/Shri Irrfan Khan, Rishi Kapur, Jagdeep, Sushant Singh Rajput, film icons.
- (ii) Late Shri Wendell Rodricks, iconic fashion designer, eminent author, noted environmentalist and recipient of the prestigious Padma Shri Award.
- (iii) Late S/Shri Basu Chatterjee, Rajat Mukherjee, noted film makers.
- (iv) Late S/Shri Wajid Khan, Pandit Sharad Jambhekar, music legends.
- (v) Late Smt. Saroj Khan, an eminent choreographer.

(4) Noted Sports legends

- (i) Late Shri Chuni Goswami, football legend.
- (ii) Late Shri Balbir Singh Sr., Hockey legend.
- (iii) Late Shri Vasant Raiji, cricket legend.

5. ORDINANCES TO BE LAID

- 1. DR. PRAMOD SAWANT, CHIEF MINISTER** to lay the following Ordinances:



- i) -The Goa Goods and Services Tax (Second Amendment) Ordinance, 2020 (Ordinance No.1 of 2020).
- ii) The Goa Goods and Services Tax (Amendment) Ordinance, 2020 (Ordinance No. 5 of 2020).
- iii) The Goa (Recovery of Arrears of Tax through Settlement) (Amendment) Ordinance, 2020 (Ordinance No. 3 of 2020).

2 SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR FACTORIES AND BOILERS, to lay – The Factories (Goa Amendment) Ordinance, 2020 (Ordinance No. 9 of 2020).

3 SMT JENNIFER MONSERRATE, MINISTER FOR REVENUE, to lay the following:

- i) The Indian Stamp (Goa Amendment) Ordinance, 2020 (Ordinance No. 6 of 2020).
- ii) The Contract Labour (Regulation and Abolition) (Goa Amendment) Ordinance, 2020 (Ordinance No. 7 of 2020).
- iii) -The Industrial Disputes (Goa Amendment) Ordinance, 2020 (Ordinance No. 8 of 2020).

4 SHRI GOVIND GAUDE, MINISTER FOR CO-OPERATION, to lay the following:

- i) The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment), Ordinance, 2020 (Ordinance No.2 of 2020).
- ii) The Goa Agricultural Produce and Livestock Marketing (Promotion and Facilitation) (Second Amendment) Ordinance, 2020 (Ordinance No. 4 of 2020).

6. PAPERS TO BE LAID

1. DR. PRAMOD SAWANT, Chief Minister to lay the following Performance Budgets 2020-2021 in respect of the following Demands for Grants for the year 2020-2021:

Demand No. 45	-	Archives and Archaeology
Demand No. 54	-	Town & Country Planning
Demand No. 59	-	Factories and Boilers
Demand No. 64	-	Agriculture
Demand No. 20	-	Printing and Stationery



Demand No. 27	-	Official Language
Demand No. 42	-	Sports & Youth Affairs
Demand No. 78	-	Tourism
Demand No. 7	-	Settlement & Land Records
Demand No. 33	-	Revenue
Demand No. 52	-	Labour
Demand No. 60	-	Employment
Demand No. 43	-	Art & Culture
Demand No. 70	-	Civil Supplies
Demand No. 81	-	Department of Tribal Welfare
Demand No. 80	-	Legal Metrology
Demand No. 67	-	Ports Administration
Demand No. 13	-	Transport
Demand No. 31	-	Panchayats
Demand No.19	-	Industries, Trade & Commerce
Demand No.47	-	Goa Medical College
Demand No.48	-	Health Services
Demand No.51	-	Goa Dental College
Demand No. 53	-	Food & Drugs Administration
Demand No. 58	-	Women and Child Development
Demand No. 61	-	Skill Development and Entrepreneurship
Demand No. 76	-	Electricity
Demand No. 79	-	Goa Gazetteer
Demand No. 5	-	Prosecution
Demand No. 6	-	Election Office
Demand No. 11	-	Excise
Demand No. 18	-	Jails/Prisons
Demand No. 30	-	Small Savings & Lotteries
Demand No. 32	-	Finance
Demand No. 34	-	School Education.
Demand No. 35	-	Higher Education
Demand No. 36	-	Technical Education
Demand No. 37	-	Government Polytechnic, Panaji
Demand No. 39	-	Government Polytechnic Curchorem
Demand No. 44	-	Goa College of Art
Demand No. 46	-	Museum
Demand No. 63	-	Rajya Sainik Board
Demand No. 68	-	Forests
Demand No. 73	-	State Election Commission
Demand No. 75	-	Planning, Statistics & Evaluation
Demand No. 83	-	Mines
Demand No. 84	-	Airport/Civil Aviation
Demand No. 16	-	Collectorate, South Goa



Demand No. 2	-	General Administration and Co-ordination
Demand No.85	-	Department of Rural Development
Demand No.24	-	Environment and Climate Change
Demand No.82	-	Information Technology
Demand No.12	-	Commercial Taxes
Demand No.71	-	Co-Operation
Demand No.65	-	Animal Husbandry & Veterinary Services
Demand No.72	-	Science Technology and Waste Management
Demand No. 66	-	Fisheries
Demand No.26	-	Fire and Emergency Services
Demand No.29	-	Public Grievances
Demand No. 8	-	Treasury & Accounts Administration, North Goa
Demand No. 9	-	Treasury & Accounts Administration, South Goa
Demand No.55	-	Municipal Administration
Demand No.57	-	Social Welfare
Demand No.21	-	Public Works

2. DR. PRAMOD SAWANT, Chief Minister to lay the following:

1. The Audited Annual Accounts of Goa University for the year 2017-18.

II. The Goa Goods and Services Tax Act, 2017

(a) Tax Notifications

1. Notification No.38/1/2017-Fin(R&C)(124) dated 14/01/2020, published in the Extraordinary Official Gazette, Series I, No. 41, dated 15/01/2020.
2. Notification No. 38/1/2017-Fin(R&C)(125)/72 dated 14/01/2020, published in the Extraordinary Official Gazette, Series I, No. 41, dated 15/01/2020.
3. Notification No. 38/1/2017-Fin(R&C)(126) dated 23/01/2020, published in the Extraordinary Official Gazette, Series I, No.43, dated 28/01/2020.
4. Notification No.38/1/2017-Fin(R&C)(127) dated 23/01/2020, published in the Extraordinary Official Gazette, Series I, No.43, dated 28/01/2020.
5. Notification No. 38/1/2017-Fin(R&C)(128) dated 23/01/2020, published in the Official Gazette, Series II, No. 44, dated 30/01/2020.
6. Notification No. CCT/26-2/2018-19/51/2911 dated 05/02/2020, published in the Extraordinary Official Gazette, Series I, No. 45 dated 06/02/2020.
7. Notification No. 38/1/2017-Fin(R&C)(129) dated 18/03/2020, published in the Extraordinary Official Gazette No.2, Series I, No. 50, dated 18/03/2020.
8. Notification No. 38/1/2017-Fin(R&C)(130) dated 08/04/2020, published in the Extraordinary Official Gazette No.2, Series I, No. 1, dated 08/04/2020.



9. Notification No. 38/1/2017-Fin(R&C)(131) dated 30/03/2020, published in the Extraordinary Official Gazette, Series I, No. 52, dated 30/03/2020.
10. Notification No. 38/1/2017-Fin(R&C)(132) dated 30/03/2020, published in the Extraordinary Official Gazette, Series I, No. 52, dated 30/03/2020.
11. Notification No. 38/1/2017-Fin(R&C)(133) dated 30/03/2020, published in the Extraordinary Official Gazette, Series I, No. 52, dated 30/03/2020.
12. Notification No. 38/1/2017-Fin(R&C)(134) dated 30/03/2020, published in the Extraordinary Official Gazette, Series I, No. 52, dated 30/03/2020.
13. Notification No. CCT/26-2/2018-19/52/01 dated 31/03/2020, published in the Extraordinary Official Gazette, Series II, No. 1, dated 02/04/2020.
14. Notification No. CCT/26-2/2018-19/53/03 dated 31/03/2020, published in the Extraordinary Official Gazette, Series II, No. 1, dated 02/04/2020.
15. Notification No. CCT/26-2/2018-19/54/02 dated 31/03/2020, published in the Extraordinary Official Gazette, Series II, No. 1, dated 02/04/2020.
16. Notification No. CCT/26-2/2018-19/55 dated 08/04/2020, published in the Extraordinary Official Gazette No.2, Series II, No. 1, dated 08/04/2020.
17. Notification No. 38/1/2017-Fin(R&C)(135) dated 02/04/2020, published in the Extraordinary Official Gazette, Series I, No. 1, dated 02/04/2020.
18. Notification No. 38/1/2017-Fin(R&C)(136) dated 02/04/2020, published in the Extraordinary Official Gazette, Series I, No. 1, dated 02/04/2020.
19. Notification No. 38/1/2017-Fin(R&C)(137) dated 02/04/2020, published in the Extraordinary Official Gazette, Series I, No. 1, dated 02/04/2020.
20. Notification No. 38/1/2017-Fin(R&C)(138) dated 02/04/2020, published in the Extraordinary Official Gazette, Series I, No. 1, dated 02/04/2020.
21. Notification No. 38/1/2017-Fin(R&C)(139) dated 02/04/2020, published in the Extraordinary Official Gazette, Series I, No. 1, dated 02/04/2020.
22. Notification No. 38/1/2017-Fin(R&C)(140) dated 21/04/2020, published in the Extraordinary Official Gazette No.2, Series I, No. 3, dated 22/04/2020.
23. Notification No. 38/1/2017-Fin(R&C)(141) dated 21/04/2020, published in the Extraordinary Official Gazette No.2, Series I, No. 3, dated 22/04/2020.
24. Notification No. 38/1/2017-Fin(R&C)(142) dated 21/04/2020, published in the Extraordinary Official Gazette No.2, Series I, No. 3, dated 22/04/2020.
25. Notification No. 38/1/2017-Fin(R&C)(143) dated 21/04/2020, published in the Extraordinary Official Gazette No.2, Series I, No. 3, dated 22/04/2020.
26. Notification No. 38/1/2017-Fin(R&C)(144) dated 21/04/2020, published in the Extraordinary Official Gazette No.2, Series I, No. 3, dated 22/04/2020.
27. Notification No. 38/1/2017-Fin(R&C)(145) dated 12/05/2020, published in the Extraordinary Official Gazette No.6, Series I, No. 6, dated 13/05/2020.
28. Notification No. 38/1/2017-Fin(R&C)(146) dated 05/06/2020, published in the Extraordinary Official Gazette, Series I, No.10, dated 08/06/2020.
29. Notification No. 38/1/2017-Fin(R&C)(147) dated 05/06/2020, published in the Extraordinary Official Gazette, Series I, No.10, dated 08/06/2020.
30. Notification No. 38/1/2017-Fin(R&C)(148) dated 05/06/2020, published in the Extraordinary Official Gazette, Series I, No.10, dated 08/06/2020.



31. Notification No. 38/1/2017-Fin(R&C)(149) dated 19/06/2020, published in the Extraordinary Official Gazette No.2, Series I, No.12, dated 22/06/2020.
32. Notification No. 38/1/2017-Fin(R&C)(150) dated 19/06/2020, published in the Extraordinary Official Gazette No.2, Series I, No.12, dated 22/06/2020.
33. Notification No. CCT/26-2/2018-19/56/255 dated 22/05/2020 published in the Extraordinary Official Gazette No.2, Series II, No. 8, dated 26/05/2020.
34. Notification No. CCT/26-2/2018-19/57/469 dated 17/06/2020 published in the Official Gazette, Series II, No. 12, dated 18/06/2020.
35. Notification No. 38/1/2017-Fin(R&C)(151) dated 25/06/2020, published in the Extraordinary Official Gazette, Series I, No.13, dated 26/06/2020.
36. Notification No. 38/1/2017-Fin(R&C)(152) dated 25/06/2020, published in the Extraordinary Official Gazette, Series I, No.13, dated 26/06/2020.
37. Notification No. CCT/26-2/2018-19/58/570 dated 02/07/2020 published in the Extraordinary Official Gazette No.2, Series II, No. 14, dated 03/07/2020.
38. Notification No. 38/1/2017-Fin(R&C)(153) dated 02/07/2020, published in the Extraordinary Official Gazette, Series I, No.14, dated 03/07/2020.

(b) Rate Notifications

1. Notification No.38/1/2017-Fin(R&C)(01/2020-Rate), dated 28/02/2020, published in the Extraordinary Official Gazette, Series I, No. 48, dated 29/02/2020.
2. Notification No.38/1/2017-Fin(R&C)(02/2020-Rate), dated 30/03/2020, published in the Extraordinary Official Gazette, Series I, No. 52, dated 30/03/2020.
3. Notification No.38/1/2017-Fin(R&C)(03/2020-Rate), dated 30/03/2020, published in the Extraordinary Official Gazette, Series I, No. 52, dated 30/03/2020.
4. Notification No.38/1/2017-Fin(R&C)(03A/2020-Rate), dated 02/06/2020, published in the Extraordinary Official Gazette, Series I, No. 9, dated 03/06/2020.

(c) Orders for removal of Difficulties

1. Order No.10/2019-State Tax, dated 14/01/2020, published in the Extraordinary Gazette, Series I, No. 41, dated 15/01/2020.

(d) Orders

1. Order No. CCT/26-2/2017-18/14/3028, dated 19/02/2020, published in the Extraordinary Gazette, Series II, No. 47, dated 20/02/2020.

III. The Goa Value Added Tax Act, 2005

(a) Tax Notifications

1. Notification No. CCT/12-2/2018-19/3258, dated 18/03/2020, published in the Extraordinary Official Gazette No. 4, Series II, No. 50, dated 18/03/2020.
2. Notification No.38/1/2017-Fin(R&C)/459, dated 15/04/2020, published in the Extraordinary Official Gazette, Series I, No. 2, dated 15/04/2020.
3. Notification No.CCT/12-2/19-20/70, dated 23/04/2020, published in the Extraordinary Official Gazette, Series II, No. 4, dated 24/04/2020.



4. Notification No.CCT/12-2/19-20/71, dated 23/04/2020, published in the Extraordinary Official Gazette, Series II, No. 4, dated 24/04/2020.
5. Notification No.38/1/2017-Fin(R&C)/553, dated 08/05/2020, published in the Extraordinary Official Gazette No.3, Series I, No. 6, dated 09/05/2020.
6. Notification No. CCT/12-2/2020-21/516, dated 26/06/2020, published in the Extraordinary Official Gazette, Series II, No. 13, dated 26/06/2020.

IV. The Goa Goods and Services Tax Act, 2017

(a) Tax Notifications.

1. Notification No. 38/1/2017-Fin(R&C)(154), dated 10/07/2020 published in the Extraordinary Official Gazette No.4, Series I, No. 15, dated 13/07/2020.
2. Notification No. 38/1/2017-Fin(R&C)(155), dated 10/07/2020 published in the Extraordinary Official Gazette No.4, Series I, No. 15, dated 13/07/2020.
3. Notification No. 38/1/2017-Fin(R&C)(156), dated 10/07/2020 published in the Extraordinary Official Gazette No.4, Series I, No. 15, dated 13/07/2020.
4. Notification No. 38/1/2017-Fin(R&C)(157), dated 10/07/2020 published in the Extraordinary Official Gazette No.4, Series I, No. 15, dated 13/07/2020.
5. Notification No. 38/1/2017-Fin(R&C)(158), dated 10/07/2020 published in the Extraordinary Official Gazette No.4, Series I, No. 15, dated 13/07/2020.
6. Notification No. 38/1/2017-Fin(R&C)(159), dated 10/07/2020 published in the Extraordinary Official Gazette No.4, Series I, No. 15, dated 13/07/2020.
7. Notification No. 38/1/2017-Fin(R&C)(160)/844, dated 08/07/2020 published in the Extraordinary Official Gazette No.3, Series I, No. 15, dated 10/07/2020.
8. Notification No. 38/1/2017-Fin(R&C)(161)/845, dated 09/07/2020 published in the Extraordinary Official Gazette, Series I, No. 15, dated 09/07/2020.

(b) Orders for removal of Difficulties

1. Order No. 01/2020-State Tax, dated 10/07/2020, published in the Extraordinary Gazette No.4, Series I, No. 15, dated 13/07/2019.

V. The Goa Value Added Tax Act, 2005

(a) Tax Notifications

1. Notification No. 4/5/2005-Fin(R&C)(154), dated 08/07/2020, published in the Extraordinary Official Gazette, Series I, No. 15, dated 09/07/2020.



3. DR. PRAMOD SAWANT, CHIEF MINISTER, to lay the Explanatory Memorandum 2020-2021 and the Action Taken Report on Budget Speech 2019-2020 of the Government of Goa by E-Assembly concept (paperless initiative).

4. SHRI MANOHAR AZGAONKAR, Dy. Chief Minister/Minister for Tourism to lay the 37th Annual Report of the Goa Tourism Development Corporation Limited for the Financial Year 2018-19.

5. SMT. JENNIFER MONSERRATE, Minister for Revenue, to lay the following:

- (i) Notification amending the entries in clause (ii) of sub section (6) of Section 32 of Goa Land Revenue Code, 1968.
- (ii) The Notification regarding increase in conversion Fees under Section 32 (6) and (6A) of Land Revenue Code, 1968.

6. SHRI VISHWAJIT RANE, Minister for Women and Child Development to lay the Annual Report 2019 of Goa State Commission for Protection of Child Rights.

7. SHRI MAUVIN GODINHO, Minister for Transport, Housing and Panchayats to lay the following:

- (i) The Annual Report of the Kadamba Transport Corporation Limited for the year 2018-2019.
- (ii) The Annual Report of the Konkan Railway Corporation Limited for the year 2018-2019.
- (iii) The Audit Report of the Goa Housing Board for the year 2017-2018.
- (iv) The Rules of the Goa Panchayats (Gram Sabha Meetings) (Third Amendment) Rules, 2020 and The Goa Panchayat (Allotment of premises on rent built in Panchayat Area) Rules, 2020.



8. **SHRI MICHAEL LOBO, MINISTER FOR SCIENCE AND TECHNOLOGY AND WASTE MANAGEMENT**, to lay the Goa State Innovative Council Annual Report 2019-2020.

7. **ASSENT TO BILLS**

SECRETARY to report assent of the Governor to the following seven Bills passed by the Seventh Legislative Assembly of the State of Goa during its Eleventh Session, 2020:-

1. The Goa Goods and Service Tax (Amendment) Bill, 2020
2. The Goa Appropriation Bill, 2020
3. The Goa Appropriation (Vote on Account) Bill, 2020
4. The Goa Private Universities Bill, 2020
5. The Goa Co-operative Societies (Amendment) Bill, 2020
6. The Goa Motor Vehicle Tax (Amendment) Bill, 2020
7. The Goa Motor Vehicle Tax (2nd Amendment) Bill, 2020.

8. **BUSINESS ADVISORY COMMITTEE REPORT**

DR.PRAMOD SAWANT, Chief Minister to present the Third Report (2020) of the Business Advisory Committee; and

ALSO to move the following:

“This House do agree with the Third Report (2020) of the Business Advisory Committee”.

9. **DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2020-2021**

1. **Minister for Town & Country Planning to move the following Demands:**

- | | | |
|---------------|---|--------------------------|
| Demand No. 45 | - | Archives and Archaeology |
| Demand No. 54 | - | Town & Country Planning |
| Demand No. 59 | - | Factories and Boilers |
| Demand No. 64 | - | Agriculture |



2. Minister for Sports and Youth Affairs to move the following Demands:

Demand No. 20	-	Printing and Stationery
Demand No. 27	-	Official Language
Demand No. 29	-	Public Grievances
Demand No. 42	-	Sports & Youth Affairs
Demand No. 78	-	Tourism

3. Minister for Revenue to move the following Demands:

Demand No. 7	-	Settlement & Land Records
Demand No. 15	-	Collectorate, North Goa
Demand No. 16	-	Collectorate, South Goa
Demand No. 33	-	Revenue
Demand No. 52	-	Labour
Demand No. 60	-	Employment
Demand No. 82	-	Information Technology

4. Minister for Art and Culture to move the following Demands:

Demand No. 43	-	Art & Culture
Demand No. 70	-	Civil Supplies
Demand No. 71	-	Co-operation
Demand No. 81	-	Department of Tribal Welfare

5. Minister for Water Resources to move the following Demands:

Demand No. 66	-	Fisheries
Demand No. 74	-	Water Resources
Demand No. 80	-	Legal Metrology

6. Minister for Ports Administration to move the following Demands:

Demand No. 67	-	Ports Administration
Demand No. 72	-	Science, Technology and Waste Management
Demand No. 85	-	Department of Rural Development

7. Minister for Transport to move the following Demands:

Demand No. 13	-	Transport
Demand No. 31	-	Panchayats

8. Minister for Health to move the following Demands:

Demand No. 19	-	Industries, Trade & Commerce
Demand No. 47	-	Goa Medical College



Demand No. 48	-	Health Services
Demand No. 49	-	Institute of Psychiatry & Human Behaviour
Demand No. 51	-	Goa Dental College
Demand No. 53	-	Food & Drugs Administration
Demand No. 58	-	Women and Child Development
Demand No. 61	-	Skill Development and Entrepreneurship

9. Minister for Social Welfare to move the following Demands:

Demand No. 55	-	Municipal Administration
Demand No. 57	-	Social Welfare
Demand No. 77	-	River Navigation

10. Minister for Power to move the following Demands:

Demand No. 24	-	Environment and Climate Change
Demand No. 62	-	Law
Demand No. 76	-	Electricity
Demand No. 86	-	Non-Conventional Source of Energy

11. Minister for Public Works to move the following Demands:

Demand No. 21	-	Public Works
Demand No. 69	-	Handicraft, Textile and Coir
Demand No. 79	-	Goa Gazetteer

12. Chief Minister to move the following Demands:

Demand No. 1	-	Legislature Secretariat
Demand No. 2	-	General Administration & Co-ordination
Demand No. 3	-	District & Session Court, North Goa
Demand No. 4	-	District & Session Court, South Goa
Demand No. 5	-	Prosecution
Demand No. 6	-	Election Office
Demand No. 8	-	Treasury & Accounts Administration, North Goa
Demand No. 9	-	Treasury & Accounts Administration, South Goa



Demand No. 10	-	Notary Services
Demand No. 11	-	Excise
Demand No. 12	-	Commercial Taxes
Demand No. 14	-	Goa Sadan
Demand No. 17	-	Police
Demand No. 18	-	Jails
Demand No. 22	-	Vigilance
Demand No. 23	-	Home
Demand No. 25	-	Home Guards & Civil Defence
Demand No. 26	-	Fire & Emergency Services
Demand No. 28	-	Administrative Tribunal
Demand No. 30	-	Small Savings & Lotteries
Demand No. 32	-	Finance
Demand No. 34	-	School Education
Demand No. 35	-	Higher Education
Demand No. 36	-	Technical Education
Demand No. 37	-	Government Polytechnic, Panaji
Demand No. 38	-	Government Polytechnic, Bicholim
Demand No. 39	-	Government Polytechnic Curchorem
Demand No. 40	-	Goa College of Engineering
Demand No. 41	-	Goa Architecture College
Demand No. 44	-	Goa College of Art
Demand No. 46	-	Museum
Demand No. 50	-	Goa College of Pharmacy
Demand No. 56	-	Information and Publicity
Demand No. 63	-	Rajya Sainik Board
Demand No. 65	-	Animal Husbandry & Veterinary Services
Demand No. 68	-	Forests
Demand No. 73	-	State Election Commission
Demand No. 75	-	Planning, Statistics & Evaluation
Demand No. 83	-	Mines
Demand No. 84	-	Airport
Charged Expenditure	-	Raj Bhavan (discussion only)
Charged Expenditure	-	Debt Services (discussion only)
Charged Expenditure	-	Goa Public Service Commission (discussion only)



10. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.2) BILL, 2020 (RELATING TO BUDGET FOR THE YEAR 2020-2021)

DR. PRAMOD SAWANT, CHIEF MINISTER to move for leave to introduce the Goa Appropriation (No.2) Bill, 2020.

ALSO to introduce the Bill.

DR. PRAMOD SAWANT, CHIEF MINISTER to move that the Goa Appropriation (No.2) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

11. PRESENTATION, DISCUSSION AND VOTING ON SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021(FIRST BATCH)

DR. PRAMOD SAWANT, CHIEF MINISTER to present the Supplementary Demands for Grants for the year 2020-2021 (First Batch) Voting and Discussion on the Supplementary Demands for Grants for the year 2020-2021 st Batch), to be taken up.

12. INTRODUCTION, CONSIDERATION AND PASSING OF THE GOA APPROPRIATION BILL (NO.3) (RELATING TO SUPPLEMENTARY DEMANDS FOR GRANTS FOR THE YEAR 2020-2021 (FIRST BATCH)

DR.PRAMOD SAWANT, CHIEF MINISTER to move for leave to introduce the Goa Appropriation (No.3) Bill, 2020

ALSO to introduce the Bill.

DR.PRAMOD SAWANT, CHIEF MINISTER to move that the Goa Appropriation (No.3) Bill, 2020 be taken into consideration.

ALSO to move that the Bill be passed.



13. GOVERNMENT BILLS- INTRODUCTION, CONSIDERATION AND PASSING

1. DR. PRAMOD SAWANT, CHIEF MINISTER to move for leave to introduce – The Goa Goods and Services Tax (Second Amendment) Bill, 2020.

ALSO to introduce the Bill.

DR. PRAMOD SAWANT, CHIEF MINISTER to move that- The Goa Goods and Services Tax (Second Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

2. DR. PRAMOD SAWANT, CHIEF MINISTER to move for leave to introduce The Goa (Recovery of Arrears of Tax through Settlement) (Amendment) Bill, 2020.

ALSO to introduce the Bill.

DR. PRAMOD SAWANT, CHIEF MINISTER, to move that – The Goa (Recovery of Arrears of Tax through Settlement) (Amendment) Bill, 2020 be taken into consideration.

ALSO to move that the Bill be passed.

3. DR. PRAMOD SAWANT, CHIEF MINISTER, to move for leave to introduce - The Goa Value Added Tax (Twelfth Amendment) Bill, 2020.

ALSO to introduce the Bill.

DR. PRAMOD SAWANT, CHIEF MINISTER, to move that –The Goa Value Added Tax (Twelfth Amendment) Bill, be taken into consideration.

ALSO to move that the Bill be passed.

4. SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR FACTORIES AND BOILERS, to move for leave to introduce – The Factories (Goa Amendment) Bill, 2020

ALSO to introduce the Bill.

SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR FACTORIES AND BOILERS, to move that – The Factories (Goa Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.



5. SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR TOWN AND COUNTRY PLANNING, to move for leave to introduce – The Goa Town and Country Planning (Amendment) Bill, 2020.

ALSO to introduce the Bill.

SHRI CHANDRAKANT KAVALEKAR, DY. CHIEF MINISTER/MINISTER FOR TOWN AND COUNTRY PLANNING, to move that –The Goa Town and Country Planning (Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

6. SMT. JENNIFER MONSERRATE, MINISTER FOR REVENUE, to move for leave to introduce – The Indian Stamp (Goa Amendment) Bill, 2020.

ALSO to introduce the Bill.

SMT. JENNIFER MONSERRATE, MINISTER FOR REVENUE, to move that – The Indian Stamp (Goa Amendment) Bill, 2020 be taken into consideration.

ALSO to move that the Bill be passed.

7. SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to move for leave to introduce – The Industrial Disputes (Goa Amendment) Bill, 2020.

ALSO to introduce the Bill.

SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to move that – the Industrial Disputes (Goa Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

8. SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to move for leave to introduce – The Contract Labour (Regulation and Abolition) (Goa Amendment), Bill 2020, be taken into consideration.

SMT. JENNIFER MONSERRATE, MINISTER FOR LABOUR AND EMPLOYMENT, to move that – The Contract Labour (Regulation and Abolition) (Goa Amendment), Bill, 2020 be taken into consideration.

ALSO to move that the Bill be passed.



9. SHRI GOVIND GAUDE, MINISTER FOR CO-OPERATION, to move for leave to introduce – The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2020.

ALSO to introduce the Bill.

SHRI GOVIND GAUDE, MINISTER FOR CO-OPERATION, to move that – The Goa Agricultural Produce Marketing (Development and Regulation) (Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

10. SHRI MAUVIN GODINHO, MINISTER FOR TRANSPORT, to move for leave to introduce – The Goa Motor Vehicles Tax (3rd Amendment) Bill, 2020.

ALSO to introduce the Bill.

SHRI MAUVIN GODINHO, MINISTER FOR TRANSPORT, to move that – The Goa Motor Vehicles Tax (3rd Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

11. SHRI NILESH CABRAL, MINISTER FOR LAW, to move for leave to introduce- The Court-Fees (Goa Amendment) Bill, 2020.

ALSO to introduce the Bill.

SHRI NILESH CABRAL, MINISTER FOR LAW, to move that – The Court Fees (Goa Amendment) Bill, 2020, be taken into consideration.

ALSO to move that the Bill be passed.

14. NATIONAL ANTHEM (TO BE PLAYED).

**ASSEMBLY HALL
PORVORIM-GOA
27TH JULY, 2020**

**NAMRATA ULMAN
SECRETARY**